

374. [Transferred to the 12th September, 1991]

**Enlargement of scope of single window loan scheme**

375. SHRIMATI PRATIBHA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that before the raising of investment limit under single window loan scheme, indirect scheme of assistance to financial institution was 100 per cent automatic refinance;

(b) whether it is also a fact that, recently, Government have enlarged the scope of single window loan scheme to cover project upto Rs. 20 lacs or more for financing of fixed assets and working capital;

(c) whether under single window loan scheme SSI promoters shall be eligible to avail assistance under national equity fund scheme irrespective of the population criteria/ceiling even through Bank; and

(d) whether Government have issued notification in the matter referred in parts (b) and (c) above?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Small Industries Development Bank of India (SIDBI) has reported that loans upto Rs. 10 lakhs under the Single Window Scheme are eligible for refinance under Automatic Refinance Scheme (ARS). While State Financial Corporations (SFCs) and twin function Industrial Development Corporations (IDCs) are eligible for 100 per cent refinance under ARS, the banks are eligible for refinance upto 75 per cent of their loans.

(b) Yes, Sir. The ceiling on projects eligible for assistance under the Single Window Scheme of SIDBI has been raised from Rs. 10 lakhs to Rs. 20 lakhs and that on working capital component of loan from Rs. 5 lakhs to Rs. 10 lakhs.

(c) Equity type assistance under the National Equity Fund Scheme is available to new units with a ceiling of Rs. 10 lakhs of project cost in the small scale sector located in areas having a population of upto 5 lakhs and for the rehabilitation of sick units in the small scale sector located in areas having a population upto 15 lakhs. The National Equity Fund Scheme is now operated through all SFCs as well as Banks. Although the Single Window Scheme is currently operated through State level Corporations only, SSI promoters seeking term loan assistance from banks are also eligible to avail of assistance under the National Equity Fund in respect of projects involving capital outlays upto Rs. 10 lakhs.

(d) Government has incorporated the enhancement in the size of projects eligible for assistance under the Single Window Scheme and the National Equity Fund Scheme in the new policy measures for small, tiny and village enterprises announced on August 6, 1991.

**Reimbursement of Gold brought back from Portugal**

376. SHRI JOHN F. FERNANDES:

DR. RATNAKAR PANDEY:

Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India in Goa has started reimbursing the gold brought back from B.N.U., Portugal;

(b) if so, what is the quantity of such gold and the number of depositors who have applied for refund of the same;

(c) if so, what fool proof measures are being taken to ensure that the gold is disbursed to its rightful owners; and

(d) what Government intends to do with unclaimed gold which may remain back due to non-availability of receipt or due to the death of claimants?